HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

CPSW No. 42/2019 [CCP (S) 65/2019]

Babu Ram SharmaPetitioner(s)

Through: Mr. Ajay Bakshi, Advocate.

Vs.

Anu Radha Gupta & anr

.....Respondent(s)

Through: Mr. Aseem Sawhney, A. A. G.

CORAM: HON'BLE MR. JUSTICE SANJEEV KUMAR

ORDER

In compliance to the order dated 01.05.2020, response to the affidavit of the petitioner has not been filed. Mr. Sawhney seeks and is granted one weeks further time to do the needful.

List this contempt petition for consideration on 26.05.2020.

(Sanjeev Kumar) Judge

Jammu, 15.05.2020 Anil Raina, Addl Registrar/Secy